GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:501 ANSWERED ON:26.02.2015 COURTS AND RESIDENTIAL COMPLEXES Singh Shri Abhishek

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total funds sanctioned and utilised for the construction of court buildings and residential complexes for court employees during the last three years;
- (b) whether the Government proposes to construct residential and court complexes under Left-Wing Extremism affected areas in the country;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government of Chhattisgarh during 2013 had requested for allocation of funds for certain pending cases; and
- (e) if so, the details thereof and the steps taken thereon by the Union Government?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D. V. SADANANDA GOWDA)

(a) to (e): Development of infrastructure facilities for Judiciary is the primary responsibility of the State Governments. However, in order to augment the resources of the State Governments, a Centrally Sponsored Scheme (CSS) for Development of Infrastructure Facilities for Judiciary is being implemented under which central assistance is provided to the State Governments for the construction of court buildings for district and subordinate courts and residential units for judicial officers. On receipt of the complete proposals from the State Governments including utilisation certificates for the funds released earlier, necessary financial assistance is sanctioned to the State Governments in terms of the guidelines of the scheme.

The Scheme is available for all the States and Union Territories. The details of funds released to the State Governments and Union Territories, during the last three years and the current financial year have been indicated in the Statement annexed.

The State Government of Chhattisgarh had been released an amount of Rs. 20.97 crore in 2011-12. The proposal for release of further financial assistance was received from the State Government in 2013-14, without furnishing the utilisation certificate for the entire amount sanctioned in 2011-12. The State Government, later, furnished a report on the physical and financial progress of projects under the Scheme in June, 2014, based on which an amount of Rs.21.76 crore was released to the State Government of Chhattisgarh in July, 2014.

Annexure

Statement referred to in Lok Sabha Un-starred Question No. 501 dated 26.02.2015 regarding Courts and Residential Complexes.

Statement of Funds Released to State Governments / Union Territory Administration under Centrally Sponsored Scheme (CSS) for Infrastructural Facilities for Judiciary during last three years (2011-12, 2012-13 and 2013-14) and current financial year (2014-15)

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(Rs. In lakhs)
S1. No. State Funds Released Funds Released Funds Released Funds Released in 2011-12 in 2012-13 in 2013-14 in 2014-15

1 Andhra Pradesh 1888.00 6393.00 0.00
2 Bihar 0.00 1524.00 0.00 4909.35
3 Chhattisgarh 2097.00 0.00 0.00 2176.60
4 Goa 172.00 0.00 0.00
5 Gujarat 0.00 9893.00 10000.00 10000.00
6 Haryana 2138.00 0.00 3632.00
7 Himachal Pradesh 0.00 0.00 806.00
8 Jammu & Kashmir 1035.00 2572.00 3428.00 3429.00
9 Jharkhand 0.00 1500.00 1693.00 3044.00
10 Karnataka 2961.00 7610.00 10384.00 16370.00
11 Kerala 1169.00 1499.00 0.00
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- 12 Madhya Pradesh 4403.00 2046.00 6141.00 6141.00
- 13 Maharashtra 12915.00 5920.24 10000.00 9975.00
- 14 Orissa 2416.00 1534.00 0.00 15 Punjab 0.00 7902.00 12000.00 9805.00
- 16 Rajasthan 1172.00 1042.00 0.00
- 17 Tamilnadu 0.00 1953.00 7343.00 18 Uttarakhand 0.00 829.76 2043.00 3559.05
- 19 Uttar Pradesh 15659.00 9398.00 12530.00 12531.00
- 20 West Bengal 2518.00 0.00 0.00 2000.00 Total(A) 50543.00 61616.00 80000.00 83940.00

NE States

- 1 Arunachal Pradesh 972.00 750.00 0.00 1000.00
- 2 Assam 2890.00 2954.90 0.00

- 3 Manipur 0.00 0.00 1500.00 2000.00 4 Meghalaya 0.00 0.00 1474.00 1709.00 5 Mizoram 0.00 704.78 812.56 1085.00 6 Nagaland 169.00 750.00 0.00 2016.00

- 7 Sikkim 0.00 549.50 2802.84 8 Tripura 0.00 1495.60 2910.60 1550.00 Total (B) 4031.00 7204.78 9500.00 9360.00

UTs

- 1 A&N Islands 500.00 0.00 0.00
- 2 Chandigarh 500.00 0.00 0.00
- 3 Dadra & Nagar Haveli 500.00 0.00 0.00
- 4 Daman & Diu 0.00 0.00 0.00
- 5 Delhi 2250.00 2000.00 0.00
- 6 Lakshadweep 0.00 0.00 0.00 7 Pondicherry 1250.00 0.00 0.00

Total (C) 5000.00 2000.00 0.00

Grand Total (A+B+C) 59574.00 70820.78 89500.00 93300.00

GOVERNMENT OF INDIA